

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.2232
TO BE ANSWERED ON JULY 31, 2018

PASIGHAT SMART CITY

2232. SHRI NINONG ERING:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the aim of development of smart city in Pasighat has been achieved and if so, the details of work carried out under Pasighat Smart City;

(b) the details of funds allocated, released and utilized so far for pasighat smart city;

(c) the status of the efforts made by the Government for capacity building of Urban Local Bodies in Pasighat for undertaking of the Smart Cities Mission;

(d) whether the agency 'Special Purpose Vehicle' has been constituted for Pasighat, after its selection in the third round; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) & (b): Based on the all-India City Challenge under Smart Cities Mission, the Pasighat city of the State of Arunachal Pradesh was selected to be developed as Smart City in Round 3 in January 2017.

The city has been allocated Rs. 500 cr of funding from Central Government during the Mission period and a matching contribution from the State Government. Rs. 20.00 crores have been released for development of Pasighat Smart City. 79 projects worth Rs. 1485.95 crores have been identified for implementation, which are currently at Detailed Project Report (DPR) stage.

After selection of a city, activities like incorporation of Special Purpose Vehicle (SPV), appointment of Project Management Consultants (PMCs), preparation of Detailed Project Reports (DPRs), preparation of Request for Proposals (RFPs) have to be completed before the projects can be grounded. These activities take around 15-18 months from the date of selection of a Smart city.

(c) The State government has initiated capacity-building of Urban Local Bodies (ULBs) in Pasighat. Meetings and Workshops are being regularly organised with all the stakeholders in Pasighat under the Smart Cities Mission. The Ministry is regularly interacting with the States/Smart Cities at various levels through Video Conferences, webinars, review

meetings, Workshops etc. to assess the progress and address any issues being faced by the cities.

(d) & (e): A Special Purpose Vehicle (SPV) namely "Pasighat Smart City Development Corporation Limited (PSCDCL)" has been incorporated under the Companies' Act 2013 on 22 December 2017. Deputy Commissioner, East Siang District is the Chairman of the SPV.
